

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH

CP-42 (ND)/2013

IN THE MATTER OF:

Ajay Nagrath & Ors.

.. PETITIONER

Vs.

Rajit Paints & Ors.

... RESPONDENT

SECTION :

Under Section 397/398

Order delivered on 17.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner

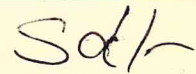
: Mr. Milan Singh Negi, Advocate

For the Respondent

:-

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 04.9.2017.



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
17.8.2017